

(b) It is programmed to generate 170 billion unit of energy during the current financial year.

Regularisation of Services of Employees in Andhra, Hydro Project (Rohru) in Himachal Pradesh

1646. SHRI K. Q. THIMME GOWDA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is the number of employees working on daily wages in different posts in Andhra Hydro Project (Rohru) in Simla district of Himachal Pradesh till April, 1985 and the reasons for not regularising their services so far;

(to) whether the Central Government have any proposal to regularise them in services in the near future; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) The Andhra Hydrel Project in Himachal Pradesh is being implement in the State Sector through Himachal Pradesh State Electricity Board. The Project authorities have intimated that up to April, 1985, a total of 959 workers were employed on this project on daily wages.

(b) No, Sir.

(c) Does not arise.

Vacant Post, of School Teachers in Delhi

1647. SHRI CHATURANAN MISHRA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that nearly 1500 Posts of teachers are lying vacant in Schools run and aided by the Delhi Administration;

(b) if so, what are the details thereof and Government's action thereto; and

(c) whether Government's attention has been drawn to a write-up which appeared in the "Statesman" of 24th April, 1985 in this regard?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b) As reported by Delhi Administration, 1666 posts of teachers of all categories are; lying vacant in the Schools run and aided by the Delhi Administration. Government had given permission to Delhi Administration on 15-12-84 to fill up 1500 direct quota posts of various categories in relaxation of ban orders regarding filling in of vacant posts.

(c) Yes, Sir.

Fatal assault on an employee in Central Ordnance Depot, Delhi Cantt.

1648. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that an incident of fatal assault on a employee took place on the 2nd November, 1984 in the Central Ordnance Depot, Delhi Cantt;

(b) whether any preliminary enquiry has been held, if so, what are the conclusions thereof; and

(c) what further action is proposed to be taken in this matter?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) (a) No, Sir.

(b) and (c) Do not arise.

Grants to Institutions for Deaf and Dumb

1649. SHRI S. W. DHABE: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

(a) whether institutions for deaf and dumb are given any grants by the Ministry;